

Title: Introduction of the Adoption of Children (Regulation) Bill, 2001.

15.47 hrs.

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to regulate the adoption of children and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the adoption of children and for matters connected therewith."

The motion was adopted.

SHRI IQBAL AHMED SARADGI : I introduce the Bill.
